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Title: Need to constitute an All Party Parliamentary Delegation to study the progress of rehabilitation programme of Tamils in Sri Lanka.

*SHRI P. LINGAM (TENKASI): SHRI P. LINGAM (TENKASI): Hon. Deputy Speaker, Sir, I would like to draw the attention of this august House to the pathetic state of affairs pertaining to the internally displaced Tamils in Sri Lanka who are still languishing in make-shift camps away from their residential areas as refugees within their own country.

Our Indian nation is really concerned and keen to ensure that rehabilitation and relief measures reach the Tamils in Sri Lanka. Through this august House we have sent about Rs. 500 crore for the rehabilitation and relief required for the hapless Tamils there. A lurking fear and a lingering doubt is there in our minds about the way in which the funds sent from here is being spent. We learn that most of the displaced Tamils are still there in those camps in subhuman conditions. Atrocities against them are said to be continuing still.

There are reports that the funds sent by India is being misused or diverted to settle Sinhalese in the Tamil populated areas. The areas in which traditionally Tamils used to live are being taken over and offered to Sinhalese settlers by the Government of Sri Lanka. Even after the Government's operations against militants have come to an end, there is no solution in sight as yet. The internally displaced Tamils have not got the benefits intended to be extended by India. We are skeptical about the way in which our funds are spent on rehabilitation measures for Sri Lankan Tamils. In order to ascertain the facts and the ground reality, a Parliamentary Delegation must be sent to Sri Lanka. Since our Parliament authorized the Government apportioning funds for the rehabilitation measures, we have a moral duty to oversee the resettlement programme. Our Parliamentary Delegation must also see that there is no human rights violation.

I urge upon the Government, through this august House, to send a Parliamentary Delegation to Sri Lanka at the earliest. Either the Standing Committee on External Affairs or a Parliamentary Committee comprising of people's representatives from various parties nominated by the hon. Speaker be sent to Sri Lanka. They must study the situation prevailing over there and to monitor the rehabilitation and relief measures carried out with the funds authorized by the Indian Parliament. There is also a UN effort to study the ground reality and to find out whether there was gross injustice, genocide and human rights violations during the last days of operation against militants. Hence there is an urgent need to send a fact finding team of parliamentarians from India. ...(*Interruptions*)

उपाध्यक्ष मठोदय : श्री हुक्मदेव नारायण यादव. अब उनका रिकार्ड में नहीं जायेगा।

*(Interruptions) â€¢ **

श्री हुक्मदेव नारायण यादव (मधुबनी): वे बोल रहे हैं, दोनों कैसे बोलें?

उपाध्यक्ष मठोदय : आपकी बात ठी रिकार्ड पर जा रही है।

â€¢(व्यवधान)